

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4454**

TO BE ANSWERED ON THE 23RD MARCH, 2021/ CHAITRA 2, 1943 (SAKA)

FOREIGN FUNDING RECEIVED BY NGOs

4454. SHRI CHANDESHWAR PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of Non-Governmental Organisations (NGOs) which received foreign funds during the last three years in Bihar;**
- (b) the quantum of foreign funds received by NGOs during the said, period, year-wise and State-wise;**
- (c) whether such NGOs are submitting audited records as required under the existing laws; and**
- (d) if not, the nature of action taken by the Government to ensure submission of audited records?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) : Total number of NGOs which received foreign contribution during the last three years in Bihar is as under :-

Year	Total number of NGOs
2017-18	243
2018-19	203
2019-20	45*

*** The above data is as per available Annual Returns (ARs) filed by the associations / NGOs as on 15.03.2021. However, the last date for filing the ARs for the FY 2019-20 has been extended upto 30/06/2021.**

(b) to (d): The Foreign Contribution (Regulation) Act, 2010 and rules made there-under provide that all FCRA NGOs/Associations have to file audited Annual Returns upto a fixed deadline. The non-compliant NGOs are issued notices and questionnaires. Further action like audit & inspection of defaulting NGOs is also carried out. This may lead to suspension and cancellation of their Registration Certificates.

Year-wise and state-wise details of foreign contribution received by NGOs is available in the public domain on the web portal www.fcraonline.nic.in
